

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 118(ND)/2012
CA NO.

CORAM:

PRESENT : CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY: Mr. Yogesh Gupta

Vs.

M/s. S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|--------------------|-------------|----------------|---|
| 1. | MS. SHWETA SHARMA, | ADVOCATE | } RESP. |  |
| 2. | MR. DIGGAJ PATHAK, | ADVOCATE | | |

ORDER

For Order, see C.P. No. 28(ND)/2016.

sdl-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sdl-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)